

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NOS. 27045-46 OF 2014
WITH PRAYER FOR INTERIM RELIEF

U.P. POWER CORP. LTD. ETC. ETC.

...PETITIONER(S)

VERSUS

RAKESH KUMAR AND ORS. ETC. ETC.

...RESPONDENT(S)

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 07.12.2015, with an office report dated 04.12.2015, when the Court was pleased to pass the following Order:

“Let the matter be listed in the second week of July 2016.

The learned counsel for the petitioner shall produce the entire file relating to the initiation of the disciplinary proceedings and the ultimate conclusion.

The parties are at liberty to file additional affidavit. Interim order to remain in force until further orders.”

It is submitted that Counsel for the Parties have not filed the Additional Documents so far.

It is further submitted that Counsel for the Petitioner has on 13.05.2016 filed Rejoinder Affidavit and the same is included in the paper books.

It is lastly submitted that Mr. E.C. Agrawala, Advocate has on 04.07.2016 filed Vakalatnama and Memo of Appearance on behalf of Respondent No. 1 after obtaining No Objection from the erstwhile Advocate Mr. T. Momo Singh, Advocate.

Service of Show Cause Notice is not complete on Respondent Nos. 2 to 5 in SLP © No. 27045/2014 and Respondent No. 2 in SLP © No. 27046/2014 so far

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 09th day of July, 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Pradeep Misra, Advocate

Mr. E.C. Agrawala, Advocate

ASSISTANT REGISTRAR